

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : AT HYDERABAD.

O.A. No. 299/93

Dt.of Decision: 8.11.93

(18)

T. Shyamala, W/o. Late Sri Pydiraja,  
aged 42 years, Unemployee, R/o. Visakhapatnam .. Applicant

Vs

1. The Director-General Fisheries Survey of India, Botawala Chambers, Sir P.M.Road, BOMBAY - 400 001.
2. The Zonal Director, Fisheries Survey of India, Fishing Harbour Road, Visakhapatnam - 530 001.

.. Respondents

Counsel for the Applicant : Mr. N. Ramamohan Rao

Counsel for the Respondents : Mr. N.V. Ramana

Addl. CGSC

CORAM:

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

T. C. R.

B. S. G.

..2

O.A. No. 299/93

Dt. of Decision : 8.11.93

O R D E R

X As per HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (J) X

O.A. No. 299/93 is filed Under Section 19 of the Administrative Tribunals Act to direct the respondents to appoint the applicant as a peon (Group - D) in the vacancies available in the Unit of the 2 nd respondent on compassionate grounds.

2. This O.A. came up for orders to day. We have heard both the parties. Standing counsel for the respondents filed the telegraphic message sent to him by the second respondent that the applicant herein had been appointed to the post of peon with effect from 20.8.93. As respondents had given the relief for which the applicant had prayed for in this O.A., nothing survives in this O.A. for adjudication and hence this O.A. is dismissed as infuctus.

T. Chandrasekharan  
(T. CHANDRASEKHARA REDDY)  
MEMBER (JUDL.)

spr

Deputy Registrar

To

1. The Director General Fisheries, Survey of India, Botawala Chambers, Sir M.M.Road, Bombay-1.
2. The Zonal Director, Fisheries Survey of India, Fishing Harbour Road, Visakhapatnam-1.
3. One copy to Mr.N.Ramamohan Rao, Advocate CAT.Hyd.
4. One copy to Mr.N.v.Ramana, Addl.CGSC.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.

pvm

TIPIED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY  
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 8-11-1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No.

in

M.A. No. 299/93

T.A. No.

(W.P. No.)

Admitted and Interim directions  
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs

pvm

